

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Bhanu Bhushan, Member**
2. **Shri A.H.Jung, Member**

**Petition No. 67/2003
(SUO MOTU)**

In the matter of

Bringing Generating station of CPSU's supplying power to single beneficiary State under provision of ABT Neyveli Lignite Corporation- Thermal Power Station-I.

Following were present:

1. Shri R. Suresh, NLC
2. Shri K. Kanagarajan, NLC

**ORDER
(DATE OF HEARING: 12.9.2006)**

In the order dated 13.2.2006, the Commission had constituted one-Member Bench to make appropriate recommendations on the difficulties in the way of smooth switch over to ABT regime for the Thermal Power Station-I, owned by Neyveli Lignite Corporation. The Bench had submitted his recommendations under order dated 3.7.2006, which was circulated among all concerned for their views/comments and the matter was listed for further directions.

2. None has appeared on behalf of the TNEB.
3. Adjourned to 21.9.2006 for further directions.

sd-/
(A.H.JUNG)
MEMBER
New Delhi, dated the 12th September, 2006

sd-/
(BHANU BHUSHAN)
MEMBER